



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

Email Office : dgft@nic.in , Phone Office : 011-23062777

(DES - VII SECTION)**MINUTES OF THE NORMS COMMITTEE- VII****MEETING No.** NC/7/MEET/Aug/202324/5**DATED:** 18/08/2023Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Aug/202324/5 dated 18/08/2023 of Norms Committee - VII for the year 2023-24 was held on 18/08/2023 under the Chairmanship of Subhash Agarwal, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SUHRUT MOHAPATRA, Joint DGFT	DGFT(HQ)
2	Nimesh Singh, Young Professional	DGFT(HQ)
3	NAND Lal, Technical Consultant	DPIIT
4	SHAISH KUMAR, Technical Consultant	DGFT
5	DINESHNARAIN MATHUR, Technical Consultant	DGFT
6	Omprakash sharma, Technical Consultant	C&PC
7	Nand Lal, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Aug/202324/5				
Case Status	Case Approved				
Party Name	KINGFA SCIENCE & TECHNOLOGY (INDIA) LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023				
HQ File Number	HQRNORM APPLY 00005168AM23				
RA File Number	NA				
Licence No and Date	3110067717/null				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms with 2.21% wastage as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39021000	63/0- PP-2020 IKP2B-G1382 (P.P Compound)	1 Kg	39023000	POLYPROPYLENE BI870 (P.P Copolymer)	1.021 Kg/Kg Content in export
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	2 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	THOMSON RUBBERS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00225045AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 16.01.2023.	
1. Specification and COA report of both export and import items, indicating DRC in each.	
2. Manufacturing process indicating calculation for the requirement of both imported and indigenous items and wastage separately.	

Hence, the Committee decided to defer the case.

Case No.	3 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	MULTIPRENE INTERNATIONALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00227729AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms with Nil wastage as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39039090	THERMOPLASTIC ELASTOMER ((Net Content of Import Item: STYRENE ETHYLENE BUTADIENE STYRENE 12,204 Kgs.))	47250.0 Kg	40021990	STYRENE ETHYLENE BUTADIENE STYRENE (SEBS)	12,204.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	4 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	MACRO POLYMERS PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM REVIW00004618AM23
RA File Number	082404000201 AM17
Licence No and Date	0810138553/29/08/2016

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

39075000	Alkyd Resin C -1031 (Resin content 80+/-2%)	1 Kg	29157090	Lauric Acid	0.245 Kg
			29173500	Phthalic Anhydride	0.373 Kg
			29054500	Glycerine	0.269 Kg
			29023000	Toluene	0.210 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	5 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM REVIW00002864AM24
RA File Number	072404000233 AM17
Licence No and Date	0710111105/08/02/2017
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 21.07.2023.	
1.. Name of import item no. 5 is in brand name. Give specific name of resin with catalogue.	
Hence, the Committee decided to defer the case.	

Case No.	6 / NC/7/MEET/Aug/202324/5
Case Status	Case Withdrawn
Party Name	MALAYA RUB TECH INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM REVIW00007189AM23
RA File Number	102404000080 AM20
Licence No and Date	1010060355/27/12/2019
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that this case was manually represented meeting number NC/7/MEET/Jul/202324/4 dated 21.07.2023 and got approved. Hence, the committee decided to withdraw the case	

Case No.	7 / NC/7/MEET/Aug/202324/5				
Case Status	Case Approved				
Party Name	KKALPANA INDUSTRIES (INDIA) LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023				
HQ File Number	018705000878AM21				
RA File Number	039404000813 AM20				
Licence No and Date	0310838778/07/10/2020				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as applied with 2.5% wastage as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39019090	Polyethylene Compound Grade SC 0366	100.0 MTS	39012000	HDPE Granules	87.5 MTS
			39013000	Ethyl Vinyl Acetate	15.0 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	8 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	CEAKAY INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM REVIW00007146AM23
RA File Number	102404000048 AM21
Licence No and Date	1010060673/13/10/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Aug/2023-24/05 dated 06.09.2023	
1. Provide imported and indigenous input and accordingly to fill 4E Annexure. 2. Complete calculation for requirement of imported and indigenous item for the manufacturing of export item.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	9 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	ASAWA INSULATION PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM REVIW00004785AM23
RA File Number	039404000601 AM21
Licence No and Date	0310839327/04/11/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Aug/2023-24/05 dated 06.09.2023 1. Net content of PU in export in weight terms, which is made out of polyfoam and MDI. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	10 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	MPD INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	018705000926AM21
RA File Number	562404000014 AM21
Licence No and Date	5610005979/05/11/2020
Norms Committee Decision: The committee decided to defer the case as PH was postponed due to lack of time	

Case No.	11 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	WINDSON CHEMICAL PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM REVIW00000764AM24
RA File Number	522404000065 AM21
Licence No and Date	5211000071/06/01/2021
Norms Committee Decision: The committee decided to defer the case as PH was postponed due to lack of time	

Case No.	12 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved

Party Name	SNF(INDIA) PRIVATE LIMITED												
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023												
HQ File Number	HQRNORM APPLY 00065562AM21												
RA File Number	26AA04000846 AM21												
Licence No and Date	2611000045/19/01/2021												
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export item: FLOSPERSE 40132((SODIUM POLYACRYLATE AND SODIUM SILICATE POLYMER)) ITC HS Code of Export item: 39069090 Qty.: 120000.0 KILOGRAMS (KGS) Import items: <table border="1"> <thead> <tr> <th>S. No.</th><th>ITC HS Code of import item</th><th>Item description</th><th>Qty. recommended per Kg of export</th></tr> </thead> <tbody> <tr> <td>1.</td><td>29161100</td><td>Acrylic Acid</td><td>0.2569 Kg</td></tr> <tr> <td>2.</td><td>28351090</td><td>Sodium HypoPhosphite</td><td>0.0165 Kg</td></tr> </tbody> </table> RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE		S. No.	ITC HS Code of import item	Item description	Qty. recommended per Kg of export	1.	29161100	Acrylic Acid	0.2569 Kg	2.	28351090	Sodium HypoPhosphite	0.0165 Kg
S. No.	ITC HS Code of import item	Item description	Qty. recommended per Kg of export										
1.	29161100	Acrylic Acid	0.2569 Kg										
2.	28351090	Sodium HypoPhosphite	0.0165 Kg										

Case No.	13 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	SNF(INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00071626AM21
RA File Number	26AA04001581 AM21
Licence No and Date	2611000059/28/01/2021
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export item: PHPA L (Anionic Emulsion) ITC HS Code of Export item: 39069090 Qty.: 64000.0 KILOGRAMS (KGS)	

Import items:		
ITC HS Code of import item	Item description	Qty. recommended per Kg of export
28351090	SODIUM HYPO PHOSPATE	0.00001 Kg
29161100	GLACIAL ACRYLIC ACID	0.080 Kg
29241900	FLOCRYL ACRYLAMIDE	0.185 Kg
34021300	Lutensol To 89 (Tridecyl Alcohol Ethoxylate)	0.031 Kg
27101990	EXXOL D ULA (Solvent)	0.24 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE		

Case No.	14 / NC/7/MEET/Aug/202324/5	
Case Status	Case Approved	
Party Name	SNF(INDIA) PRIVATE LIMITED	
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023	
HQ File Number	HQRNORM APPLY 00071913AM21	
RA File Number	26AA04001510 AM21	
Licence No and Date	2611000061/28/01/2021	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:-		
Export item: LUTEXAL F-HIT LIQ (COPOLYMER OF ACRYLAMIDE AND AMMONIUM ACRYLATE)		
ITC HS Code of Export item: 39069090		
Qty.: 62400.0 KILOGRAMS (KGS)		
Import items:		
ITC HS Code of import item	Item description	Qty. recommended per Kg of export

29241900	FLOCRYL ACRYLAMIDE	0.075 Kg
29161100	GLACIAL ACRYLIC ACID	0.141 kG
28351090	SODIUM HYPO PHOSPATE	0.0002 kg
39069090	Versenex 80 (Pentasodiumdiethylenetriaminepenta acetate)	0.0003 kg
29241900	Methylene Bis Acrylamide	0.0001 Kg
34021300	Lutensol TOS (Tridecyl Alcohol Ethoxylate)	0.0277 Kg
27101990	EXXOL D ULA (Solvent)	0.2109 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	15 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	SAGAR POLYTECHNIK LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00075656AM21
RA File Number	24AA04003294 AM21
Licence No and Date	2411000190/02/02/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as applied as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39172390	RIGID PIPES &	200000.0 Kg	39042190	CPVC RESIN	190000.0 Kg

	TUBES(N.A.) (Containing Min 95% CPVC Resin)				
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	16 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	SAGAR POLYTECHNIK LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00075657AM21
RA File Number	24AA04003296 AM21
Licence No and Date	2411000189/02/02/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as applied with 5% wastage as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of Import item	Import item	Quantity
39173100	FLEXIBLE PIPES & HOSES FOR SUCTION & DELIVERY(N.A.) (Containing Min 86% CPVC)	200000.0 Kg	39042190	CPVC RESIN	172000.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	17 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	KINGFA SCIENCE & TECHNOLOGY (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00082758AM21
RA File Number	31AA04006137 AM21
Licence No and Date	3111000162/12/02/2021
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as applied with NIL wastage as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39021000	REINFORCED POLYPROPYLENE HYFIL GRANDE (Containing 82.22% P.P Compound)	347.0 MTS	39023000	POLYPROPYLENE (P.P Compound)	285.32 MTS

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	18 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	MEHTA STONE CONSORTIUM
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00082865AM21
RA File Number	05AA04030325 AM21
Licence No and Date	0511001238/12/02/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item: SPC (Poly self-Stick tile) (of size 6 inches x 12 inches of relevant thickness)

ITC HS Code of Export item: 39199010

Qty.: 7665.0 Sq. Mt

Import items: SPC Stone Plastic Composite (Sheet of size 18 inches x 36 inches of relevant thickness)

ITC HS Code of import item: 39181090

Qty.: =9018.0 Sq. Mt

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	19 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	SNF(INDIA) PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023										
HQ File Number	HQRNORM APPLY 00092283AM21										
RA File Number	26AA04001587 AM21										
Licence No and Date	2611000084/25/02/2021										
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export item: FLOSPERSE 3000 A ((ANIONIC POLYMER) ITC HS Code of Export item: 39069090 Qty.: 120000.0 KILOGRAMS (KGS) Import items: <table border="1"> <thead> <tr> <th>ITC HS Code of import item</th> <th>Item description</th> <th>Qty. recommended per Kg of export</th> </tr> </thead> <tbody> <tr> <td>28351090</td> <td>SODIUM HYPO PHOSPHITE</td> <td>0.03 Kg</td> </tr> <tr> <td>29161100</td> <td>GLACIAL ACRYLIC ACID</td> <td>0.42Kg</td> </tr> </tbody> </table> RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			ITC HS Code of import item	Item description	Qty. recommended per Kg of export	28351090	SODIUM HYPO PHOSPHITE	0.03 Kg	29161100	GLACIAL ACRYLIC ACID	0.42Kg
ITC HS Code of import item	Item description	Qty. recommended per Kg of export									
28351090	SODIUM HYPO PHOSPHITE	0.03 Kg									
29161100	GLACIAL ACRYLIC ACID	0.42Kg									

Case No.	20 / NC/7/MEET/Aug/202324/5				
Case Status	Case Approved				
Party Name	SNF(INDIA) PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023				
HQ File Number	HQRNORM APPLY 00092292AM21				
RA File Number	26AA04001512 AM21				
Licence No and Date	2611000085/25/02/2021				
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export item: FLOPRINT R 465(COPOLYMER OF SODIUM ACRYLATE AND SULFONATE) ITC HS Code of Export item: 39069090 Qty.: 168000.0 Kg Import items: <table border="1"> <thead> <tr> <th>ITC HS Code of import item</th> <th>Item description</th> <th>Qty. recommended per Kg of export</th> </tr> </thead> <tbody> </tbody> </table>			ITC HS Code of import item	Item description	Qty. recommended per Kg of export
ITC HS Code of import item	Item description	Qty. recommended per Kg of export			

29161100	Glacial Acrylic Acid	0.064 Kg
28351090	Sodium Hypo Phosphite	0.00001 Kg
29241900	Methylene bis acrylamide	0.0001 kg
27101990	ISOPAR L(isoparaffin)(Solvent)	0.1153 kg
39069090	PSMO 011JV(Methacrylic acid-co-alkyl mehtacylate copolymer	0.050 kg
34021300	LUTENSOL TO 89(Dodecyl Alcohol Ethoxylate	0.051 kg
39069090	Versenex(Pentasodiumdiethylenetriaminepentaacetate	0.0002 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE		

Case No.	21 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	DOSHION POLY SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00108548AM21
RA File Number	08AA04011512 AM21
Licence No and Date	0811001077/22/03/2021
Norms Committee Decision:	
The committee decided to defer the case as PH was postponed due to lack of time	

Case No.	22 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00019886AM22
RA File Number	02AA04000995 AM22
Licence No and Date	0211000553/16/04/2021
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Aug/2023-24/05 dated 06.09.2023

- i. Chemical name, IUPAC name of the export product and of four number of proposed duty free imported inputs with their chemical formula and chemical structure;
- ii. Detailed manufacturing process with balanced chemical reactions (stoichiometric material balance) indicating % wastage and theoretical yield for each of the input to produce export product;
- iii. Complete material balance indicating input and output material at each stage of manufacturing process for each of the export item.
- iv. Chartered Accountant certified details of production of export product and corresponding consumption of inputs both duty free imported and indigenous required under reference applications for **the last five years**;
- v. Technical details such as Chemical name/IUPAC name, molecular formula with structural formula for each of the indigenous inputs consumed for the export of the product indicated in all the three subject mentioned advance authorization applications.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	23 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	SHISH INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00021964AM22
RA File Number	52AA04001117 AM22
Licence No and Date	5211000625/19/04/2021
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 26.11.2021.	
1. Net content of Aluminum Foil in Export. 2. Exact thickness of Aluminum foil.	
Hence, the Committee decided to defer the case	

Case No.	24 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00022870AM22
RA File Number	07AA04000944 AM22
Licence No and Date	0711000908/20/04/2021
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms with 5% wastage as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity in Kg
39201019	PE FILM (Containing 15% Nylon)	1 Kg	39011020	LDPE Granules	0.3045
			39011010	LLDPE Granules	0.0525
			39019000	ENHANCED POLYETHYLENE RESIN (Copolymer)	0.4725
			39081049	NYLON	0.1575
			39019000	BYNEL ADHESIVE RESIN (Anhydride modified HDPE)	0.0630

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	25 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	PLASTICA TRADING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00037079AM22
RA File Number	06AA04003211 AM21
Licence No and Date	0611000378/10/05/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39269099	VEHICLE INTERIOR	420000.0	39089000	POLYAMIDE 66	8070.3 Kg

	"GRAB HANDLE" FRONT(VEHICLE INTERIOR "GRAB HANDLE" FRONT (IMPORTED POLYAMIDE-66-7686 KGS, POLYPROPYLENE 19992 KGS, COLOR CONCENTRATE 987.2 KGS AND DAMPER 420000 NOS MUST BE REFLECTED ON SHIPPING BILL)	NOS	39021000	POLYPROPYLENE	20991.6 Kg
			32064990	COLOR CONCENTRATE	1036.56 Kg
			39269099	DAMPER	Net to Net
39269099	VEHICLE INTERIOR "GRAB HANDLE" REAR(VEHICLE INTERIOR "GRAB HANDLE" REAR (IMPORTED POLYAMIDE-66- 11664 KGS, POLYPROPYLENE 22848 KGS, COLOR CONCENTRATE 1473.80 KGS AND DAMPER 480000 NOS MUST BE REFLECTED ON SHIPPING BILL)	480000.0 NOS	39089000	POLYAMIDE 66	12247.2 Kg
			39021000	POLYPROPYLENE	23990.4 Kg
			32064990	COLOR CONCENTRATE	1547.52 Kg
			39269099	DAMPER	Net to Net

NOTE: Wastage allowed for import item 1 to 3, 5 to 7 is 5%

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	26 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00110645AM22
RA File Number	34AA04002175 AM22
Licence No and Date	3411000707/09/06/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Aug/2023-24/05 dated 06.09.2023	
1. Appendix 4E with all technical details.	

2. Detail of indigenous input.
3. %NVM in export.
4. Material balance details on the basis of solid content.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	27 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	BILCARE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00121676AM22
RA File Number	31AA04016431 AM22
Licence No and Date	3111000417/22/06/2021
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 28.09.2020.	
1. Net content of PVC film and Aclar film in export. 2. % Wastage claimed for each of raw material on the basis of material balance.	
Hence, the Committee decided to defer the case.	

Case No.	28 / NC/7/MEET/Aug/202324/5				
Case Status	Case Approved				
Party Name	ALUPLAST INDIA PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023				
HQ File Number	HQRNORM APPLY 00162026AM22				
RA File Number	34AA04006514 AM22				
Licence No and Date	3411000980/13/08/2021				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as applied with 5% wastage as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39252000	UPVC Doors & Windows	210000.0 Kg	39042110	PVC Tropical Mix	211922.55 Kg

	Profiles Accessories (UPVC Doors & Windows Profiles Accessories (Net content of import item containing Item No. (1) 201831.00 Kgs and item No.2 6195.000Kgs))		39042290	PVC Granules Soft Black	6504.75 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	29 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	L AND P RUBBER INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM REVIW00004630AM24
RA File Number	10AA04008378 AM22
Licence No and Date	1011000507/18/08/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item Name: COMPOUND RUBBER SHEET (UNVULCANISED) (Content NR-31.614%)

Qty.: 500000.0 KILOGRAMS (KGS)

ITC HS Code of Export item: 40059190

Import items:

S. no;	ITC HS Code of import item	Import Item	Qty recommended
1	40012200	Technically Specified Natural Rubber-20	162812.1 Kg
2	40022000	PBR	Deleted (procured indigenously)
3	28030010	Carbon Black	Deleted (procured indigenously)
4	27129090	Rubber Process Oil	Deleted (procured indigenously)
5	25051020	Silica	Deleted (procured indigenously)

6	28170010	Zinc Oxide	Deleted (procured indigenously)
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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	30 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	UNIFORM SYNTHETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00167489AM22
RA File Number	03AA04064302 AM22
Licence No and Date	0311006305/20/08/2021

Norms Committee Decision:

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 01.06.2022.

1. Composition of each export item.
2. COA of each export item.
3. Complete technical details as per Annexure to Appendix 4 E for each export items.

Hence, the Committee decided to defer the case

Case No.	31 / NC/7/MEET/Aug/202324/5
Case Status	Case Rejected
Party Name	KONNARK POLYMER PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00174614AM22
RA File Number	03AA04072616 AM22
Licence No and Date	0311006602/01/09/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 08.04.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply

Case No.	32 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00188344AM22

RA File Number	34AA04007709 AM22
Licence No and Date	3411001141/20/09/2021
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 28.09.2020. 1. There is a mismatch in import quantity between the license and material balance submitted. Please explain. Hence, the Committee decided to defer the case.	

Case No.	33 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	CALIBRE SPECIALTY ELASTOMERS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00201947AM22
RA File Number	05AA04085280 AM22
Licence No and Date	0511005174/04/10/2021
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 08.04.2022. 1. Composition of Silicon Rubber Compound. 2. Complete calculation of requirement of all the raw materials (both imported and indigenous) for the manufacture of export item. 3. Net content of raw materials and its wastage Hence, the Committee decided to defer the case.	

Case No.	34 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	WIN-TEL SURFACES LLP
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00203571AM22
RA File Number	24AA04011335 AM22
Licence No and Date	2411000976/05/10/2021
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 28.09.2020. 1. Production/Consumption data duly certified by GST for year 2021-22.	

Hence, the Committee decided to defer the case.

Case No.	35 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	MULTIPRENE INTERNATIONALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00227920AM22
RA File Number	03AA040110789 AM22
Licence No and Date	0311007975/27/10/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as applied with 1% wastage as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39039090	THERMOPLASTIC ELASTOMER("Net Content of Import Item: STYRENE ETHYLENE BUTADIENE STYRENE 9,660 Kgs.) ")	32200.0	40021990	STYRENE ETHYLENE BUTADIENE STYRENE (SEBS)	9756.6 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	36 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00247890AM22
RA File Number	26AA04005367 AM22
Licence No and Date	2611000296/10/11/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Aug/2023-24/05 dated 06.09.2023

1. Justification for the wastage of 5% and 13% with the help of drawing..

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT

Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	37 / NC/7/MEET/Aug/202324/5
Case Status	Case Rejected
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00248787AM22
RA File Number	03AA040119063 AM22
Licence No and Date	0311008461/11/11/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 29.04.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	38 / NC/7/MEET/Aug/202324/5
Case Status	Case Rejected
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00248789AM22
RA File Number	03AA040119072 AM22
Licence No and Date	0311008462/11/11/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 04.03.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	39 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00272399AM22
RA File Number	08AA04034850 AM22
Licence No and Date	0811003288/02/12/2021
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 08.04.2022.	

1. Specification of import item no. 4 with catalogue.
2. Wastage at each stage of manufacturing to justify 15% wastage.

Hence, the Committee decided to defer the case

Case No.	40 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00272400AM22
RA File Number	08AA04034853 AM22
Licence No and Date	0811003289/02/12/2021

Norms Committee Decision:

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 08.04.2022.

1. Specification of import item no. 4 with catalogue.
2. Wastage at each stage of manufacturing to justify 15% wastage.

Hence, the Committee decided to defer the case.

Case No.	41 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00272403AM22
RA File Number	08AA04034847 AM22
Licence No and Date	0811003290/02/12/2021

Norms Committee Decision:

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 28.09.2020.

1. Detailed manufacturing process indicating wastage at each stage, justifying wastage of 15 %.
2. Detail of import item no. 4 with catalogue.

Hence, the Committee decided to defer the case.

Case No.	42 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00289567AM22
RA File Number	02AX04000018 AM22
Licence No and Date	0211001680/17/12/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Aug/2023-24/05 dated 06.09.2023 - Chemical name, IUPAC name of the export product and of four number of proposed duty free imported inputs with their chemical formula and chemical structure; - Detailed manufacturing process with balanced chemical reactions (stoichiometric material balance) indicating % wastage and theoretical yield for each of the input to produce export product; - Complete material balance indicating input and output material at each stage of manufacturing process for each of the export item. - Chartered Accountant certified details of production of export product and corresponding consumption of inputs both duty free imported and indigenous required under reference applications for the last five years; - Technical details such as Chemical name/IUPAC name, molecular formula with structural formula for each of the indigenous inputs consumed for the export of the product indicated in all the three subject mentioned advance authorization applications. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	43 / NC/7/MEET/Aug/202324/5				
Case Status	Case Approved				
Party Name	SUDARSHAN EXTRUSIONS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023				
HQ File Number	HQRNORM APPLY 00289571AM22				
RA File Number	07AX04000054 AM22				
Licence No and Date	0711002674/17/12/2021				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms with 5% wastage as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39172390	PVC PIPES(COLUMN	248.0 MTS	39041020	Resin (PVC)	241.11 MT

	PIPES)		28365000	Calcium Carbonate	9.64 MT
			39069090	One Pack Impact Modifier	9.64 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	44 / NC/7/MEET/Aug/202324/5
Case Status	Case Rejected
Party Name	ANJANI CLOSURES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00292639AM22
RA File Number	08AX04000067 AM22
Licence No and Date	0811003505/21/12/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.01.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	45 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	PRAKASH PIPES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00295715AM22
RA File Number	05AX04000297 AM22
Licence No and Date	0511007191/23/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as applied with 2% wastage as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39239090	LLDPE Water Sachet Roll (Industrial Packaging Material)((67 GSM +/- 10%))	55500.0 Kg	39014090	ETHYLENE ALPHA OLEFIN COPOLYMERS	56610.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	46 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	KKALPANA INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00302500AM22
RA File Number	039404000398 AM21
Licence No and Date	0311009931/30/12/2021
Norms Committee Decision:	
The committee decided to defer the case as PH was postponed due to lack of time	

Case No.	47 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	KKALPANA INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM REVIW00004203AM24
RA File Number	03AA040104986 AM22
Licence No and Date	0311009979/31/12/2021
Norms Committee Decision:	
The committee decided to defer the case as PH was postponed due to lack of time	

Case No.	48 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	KKALPANA INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00310991AM22
RA File Number	039404000646 AM21
Licence No and Date	0311010236/07/01/2022
Norms Committee Decision:	
The committee decided to defer the case as PH was postponed due to lack of time.	

Case No.	49 / NC/7/MEET/Aug/202324/5
Case Status	Case Rejected

Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00318589AM22
RA File Number	03AX04000673 AM22
Licence No and Date	0311010529/14/01/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 04.02.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	50 / NC/7/MEET/Aug/202324/5				
Case Status	Case Approved				
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023				
HQ File Number	HQRNORM APPLY 00329780AM22				
RA File Number	07AX04000271 AM22				
Licence No and Date	0711002963/24/01/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms with 5% wastage as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201019	PE FILM(PE FILM)	1 Kg	39011020	LDPE Granules	0.399 Kg
			39011010	LLDPE Granules	0.4935 Kg
			39019000	Exceed MetallocenePolyethylene Granules	0.1575 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	51 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	CREST SPECIALITY RESINS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023

HQ File Number	HQRNORM APPLY 00336968AM22				
RA File Number	08AX04000362 AM22				
Licence No and Date	0811003929/31/01/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity in Kg
39079900	SATURATED POLYESTER RESIN CP-7031	1 Kg	29053100	MONO ETHLENE GLYCOL	0.0755
			29094100	DIETHYLLENE GLYCOL	0.0285
			29173960	PURIFIED ISOPHTHALIC ACID	0.1959
			29053990	NEO PENTYL GLYCOL	0.0985
			29161290	1.6 HEXANDIOL	0.0317
			29173600	PURE TEREPHTHALIC ACID	0.1521
			29173500	PHTHALIC ANHYDRIDE	0.0394
			29171200	ADIPIC ACID	0.0383
			29094300	BUTYLE CELLOSOLVE	0.063
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	52 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00358503AM22
RA File Number	05AX04000999 AM22

Licence No and Date	0511009317/17/02/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Aug/2023-24/05 dated 06.09.2023 1. % Wastage claimed for each import item and total wastage in the process. 2. Area in Square Meter of export product.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	53 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	ESSEN SPECIALITY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00397965AM22
RA File Number	24AX04000085 AM22
Licence No and Date	2411001456/23/03/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Aug/2023-24/05 dated 06.09.2023 1. Since export quantity is more than import, kindly provide the justification. 2. Details of indigenous input with quantity. 3. % Wastage claimed.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	54 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	SPECIALTY POLYFILMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00403402AM22
RA File Number	03AX04001769 AM22
Licence No and Date	0311013372/27/03/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its	

meeting No: NC/7/MEET/Aug/2023-24/05 dated 06.09.2023

1. Reply given is not complete. Provide specific name of synthetic rubber with its catalogue.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	55 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	JK TYRE & INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00406017AM22
RA File Number	05AX04001318 AM22
Licence No and Date	0511011440/29/03/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item Name: STEEL RADIAL PASSENGER CAR TYRES (TUBELESS)(STEEL RADIAL PASSENGER CAR TYRES (TUBELESS) REINFORCED WITH POLYESTER TYRE CORD FABRIC)

(Total Qty. to be exported -1810556.0 Kg)

ITC HS Code of export item: 40111010

Qty.: 100 Kg

Import items:

S. no;	ITC HS Code of import item	Import Item	Qty recommended
1	40012200	Natural Rubber	18.3 Kgs
2	40022000	Synthetic Rubber PBR	5.5 Kgs
3	40021990	Synthetic Rubber (SBR-1502)	13.6 Kgs
4	40023900	BROMOBUTYL RUBBER Rubber	4.77 Kgs
5	28030010	Carbon Black	22.9 Kgs
6	59022090	DIPPED POLYESTER TYRE CORD	2.86 Kgs

		FABRIC	
7	59021090	NYLON TYRE CORD WARPSHEET	0.5 Kgs
8	72173010	Bead Wire	3.4Kgs
9	73121020	Steel Tyre Cord	6.25 Kgs
10 & 11	38123910	Rubber Chemicals (Antioxidants, Accelerators, as per the application)	0.95 Kgs (Value restricted to 2% of FOB value of export)
	38123990		
12	28170010	Zinc Oxide	1.4 Kgs
13	39094020	Miscellaneous Chemicals:	5.3 Kgs

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	56 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	ALLFLEX PLASTIC LLP
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00408878AM22
RA File Number	02AX04000217 AM22
Licence No and Date	0211002196/30/03/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 12.12.2022. 1. Total import and indigenous material used is 109,295 Kg while export quantity is 136,142 Kg. Kindly explain material balance. 2. Net content of fabric in export in Kg Hence, the Committee decided to defer the case	

Case No.	57 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	LOPAREX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023

HQ File Number	HQRNORM APPLY 00000162AM23
RA File Number	03AX04000095 AM23
Licence No and Date	0311013760/11/04/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 28.09.2020. 1. Complete calculation for the requirement of Coating chemicals on PP film, indicating net content and wastage. 2. Production of the Export item vis a vis consumption of all the raw materials for the last three years duly certified by CA. Hence, the Committee decided to defer the case.	

Case No.	58 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	SHYAMALI EXPORT
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00000171AM23
RA File Number	04AX04000011 AM23
Licence No and Date	0411003062/11/04/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as applied with 2% wastage as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39241090	TABLE MAT 38 CM DIA(POLYPROPLENE PLASTICWITH ASSORTED COLOURS (500000 NOS))	35000.0	54021990	PP MAT STICHING YARN WITH ASSORTED COLOURS	2550.0 Kg
39241090	TABLE MAT 38 CM DIA(POLYPROPLENE PLASTIC WITH ASSORTED COLOURS (500000 NOS))	35000.0 Kg	55094110	POLYPROPYLENE YARN	33150.0 kg
			54021990	PP MAT STICHING YARN WITH ASSORTED COLOURS	2550.0 Kg

			39269099	POLYPROPYLENE TAPE	33150.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	59 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	AYPOLS POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00000198AM23
RA File Number	32AX04000192 AM22
Licence No and Date	3211002911/12/04/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 30.06.2022. 1. Complete technical details for each export items as per annexure to appendix 4 E. Hence, the Committee decided to defer the case.	

Case No.	60 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00001251AM23
RA File Number	34AX04000180 AM23
Licence No and Date	3411002358/07/06/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 15.05.2023. 1. Specific name of import item 5 with its catalog and end use. 2. % Non-volatile matter in export. Hence, the Committee decided to defer the case	

Case No.	61 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023

HQ File Number	HQRNORM APPLY 00001279AM23
RA File Number	34AX04000174 AM23
Licence No and Date	3411002365/08/06/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Aug/2023-24/05 dated 06.09.2023 1. Reply given is not proper. Provide specific reply. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	62 / NC/7/MEET/Aug/202324/5		
Case Status	Case Approved		
Party Name	ATC TIRES AP PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023		
HQ File Number	HQRNORM APPLY 00001334AM23		
RA File Number	26AX04000019 AM23		
Licence No and Date	2611000617/13/06/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item-1: NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - BIAS NYLON. (Total Qty. to be exported: 100000.0 KILOGRAMS (KGS).)			
ITC HS Code of Export item: 40117000			
Quantity: 100 Kg			
Import Items:			
S. No.	ITC HS Code of import item	Description	Qty.
1	40052090	Rubber Compound	83.30 Kg
2	59069990	Calendered Fabric	17.01 kg
3	72173020	BEADWIRE	3.32 kg
4	39201099	LDPE embossed Film	0.01 kg

5	39201099	Poly and Liner	0.57 kg
6	34031900	Inner Paint	0.14 kg
7	34039900	Outer Paint	0.02 kg
8	40169590	Bladder	0.18 kg
9	40169990	Curing Bladder	0.3 kg
10	40169990	Turn up Bladder	0.08 kg
11	56031100	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06 kg

Export Item-2 NEW PNEUMATIC TYRES OF RUBBER OF A KIND USED ON CONSTRUCTION, MINING OR INDUSTRIAL HANDLING VEHICLES AND MACHINES - BIAS NYLON (**Total Quantity to be exported : 100000.0 KILOGRAMS (KGS))**

ITC HS Code of Export item: 40118000

Quantity: 100 Kg

Import Items:

S. No.	ITC HS Code of import item	Description	Qty.
1	40052090	Rubber Compound	80.80 Kg
2	59069990	Calendered Fabric	19.51 kg
3	72173020	BEADWIRE	3.32 kg
4	39201099	LDPE embossed Film	0.01 kg
5	39201099	Poly and Liner	0.57 kg
6	34031900	Inner Paint	0.14 kg
7	34039900	Outer Paint	0.02 kg

8	40169590	Bladder	0.18 kg
9	40169990	Curing Bladder	0.3 kg
10	40169990	Turn up Bladder	0.08 kg
11	56031100	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06 kg

Export Item-3: NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON. **(Total Quantity to be exported : 100000.0 KILOGRAMS (KGS))**

ITC HS Code of Export item: 40117000

Quantity: 100 Kg

Import Items:

S. No.	ITC HS Code of import item	Description	Qty.
1	40052090	Rubber Compound	81.55 Kg
2	59069990	Calendered Fabric	18.76 kg
3	72173020	BEADWIRE	3.32 kg
4	39201099	LDPE embossed Film	0.01 kg
5	39201099	Poly and Liner	0.57 kg
6	34031900	Inner Paint	0.14 kg
7	34039900	Outer Paint	0.02 kg
8	40169590	Bladder	0.18 kg
9	40169990	Curing Bladder	0.3 kg
10	40169990	Turn up Bladder	0.08 kg

11	56031100	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06 kg
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Export Item-4: NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON CONSTRUCTION, MINING OR INDUSTRIAL HANDLING VEHICLES AND MACHINES - RADIAL NYLON. (**Total quantity to be exported** : 100000.0 KILOGRAMS (KGS))

ITC HS Code of Export item: 40118000

Quantity: 100 Kg

Import Items:

S. No.	ITC HS Code of import item	Description	Qty.
1	40052090	Rubber Compound	79.80 Kg
2	59069990	Calendered Fabric	20.51 kg
3	72173020	BEADWIRE	3.32 kg
4	39201099	LDPE embossed Film	0.01 kg
5	39201099	Poly and Liner	0.57 kg
6	34031900	Inner Paint	0.14 kg
7	34039900	Outer Paint	0.02 kg
8	40169590	Bladder	0.18 kg
9	40169990	Curing Bladder	0.3 kg
10	40169990	Turn up Bladder	0.08 kg
11	56031100	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	63 / NC/7/MEET/Aug/202324/5
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Case Status	Case Deferred
Party Name	ENTREMONDE POLYCOATERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00001380AM23
RA File Number	03AX04001158 AM23
Licence No and Date	0311015497/14/06/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Aug/2023-24/05 dated 06.09.2023 1. Coating weight/Sq. meter in export. 2. Function of each chemical item in export with catalogue. 3. % wastage claimed in each chemical item and justification for same. 4. Material balance in terms of coating weight/Sq. meter Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	64 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	ENTREMONDE POLYCOATERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00001498AM23
RA File Number	03AX04001750 AM23
Licence No and Date	0311015669/20/06/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Aug/2023-24/05 dated 06.09.2023 1. Coating weight/Sq. meter in export. 2. Function of each chemical item in export with catalogue. 3. % wastage claimed in each chemical item and justification for same. 4. Material balance in terms of coating weight/Sq. meter Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	65 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred

Party Name	WINDSON CHEMICAL PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00001805AM23
RA File Number	52AX04001560 AM23
Licence No and Date	5211002745/01/07/2022
Norms Committee Decision:	
The committee decided to defer the case as PH was postponed due to lack of time	

Case No.	66 / NC/7/MEET/Aug/202324/5				
Case Status	Case Approved				
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023				
HQ File Number	HQRNORM APPLY 00002105AM23				
RA File Number	03AX04000449 AM23				
Licence No and Date	0311016407/18/07/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms with 3% wastage as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39042290	PVC Compound (Power Cable Grade)	1 Kg	39041020	PVC Resin	0.5667 Kg
			29173200	Dioctyl Phthalate Plasticizer DOP	0.1917 Kg
			38122090	Chlorinated Paraffins Plasticizers	0.1247 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	67 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023

HQ File Number	HQRNORM APPLY 00002218AM23		
RA File Number	26AX04000030 AM23		
Licence No and Date	2611000645/22/07/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item-1: NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - BIAS NYLON (Total Qty. to be exported: 375000.0 KILOGRAMS (KGS))			
ITC HS Code of Export item: 40117000			
Quantity: 100 Kg			
Import Items:			
S. No.	ITC HS Code of import item	Description	Qty. in Kg
1	40012200	Natural Rubber	26.37
2	40021910	Synthetic Rubber	6.90
3	40021990	Synthetic Rubber	9.06
4	40022000	Synthetic Rubber	4.09
5	40023900	Synthetic Rubber	0.65
6	40030000	Recycled Rubber	3.48
7	28030010	Reinforcement Filler	26.82
8	59021090	Textile Tire Reinforcement	7.20
9	73121090	Steel Wire	0.02
10	72173020	Bead Wire	3.18
11	25030010	Curing Agent	0.78
12	28020010	Curing Agent	0.10

13	28020010	Curing Agent	0.01
14	27101990	Process Aid	5.67
15	27129010	Anti ozonant	0.98
16	38123100	Anti Oxidant	0.37
17	38121000	Curing accelerator	0.75
18	38122090	Coupling Agent,Process Aid,Trackifier	0.67
19	38123990	Takifier	0.11
20	27150090	Process Aid	0.05
21	28170010	Curing Activator	1.65
22	28365000	Reinforcement Filler	0.54
23	29215190	Anti ozonant	0.32
24	38123910	Anti ozonant	0.8
25	38231100	Curing Activator	1.04
26	38249900	Dry bond Agent	0.01
27	38249900	Reinforcement Filler	0.78
28	39092090	Dry bond Agent	0.01
29	39094020	Takifier	0.51
30	39094090	Dry bond Agent,Takifier	0.15
31	39201099	Auxillary material	0.57

32	39232100	Auxillary material	0.07
33	34031900	Auxillary material	0.14
34	34039900	Auxillary material	0.02
35	40169590	Tire Consolidation aid	0.18
36	40169990	Tire consolidation aid	0.3
37	40169990	Tire consolidation aid in green stage	0.08
38	56031100	Material made up of Nylon to protect air retention layer of tire	0.06
39	59022090	Textile Tire Reinforcement	0.06
40	59069990	Textile Tire Reinforcement	1.09

Export Item-2: NEW PNEUMATIC TYRES OF RUBBER OF A KIND USED ON CNSTRCTION, MINNG OR INDSTRL HANDLNG VEHICLS AND MACHNS - BIAS NYLON **(Total Qty. to be exported: 375000.0 KILOGRAMS (KGS))**

ITC HS Code of Export item: 40118000

Quantity: 100 Kg

Import Items:

S. No.	ITC HS Code of import item	Description	Qty. in Kg
1	40012200	Natural Rubber	26.37
2	40021910	Synthetic Rubber	6.90
3	40021990	Synthetic Rubber	9.06
4	40022000	Synthetic Rubber	4.09
5	40023900	Synthetic Rubber	0.65

6	40030000	Recycled Rubber	3.48
7	28030010	Reinforcement Filler	26.82
8	59021090	Textile Tire Reinforcement	7.20
9	73121090	Steel Wire	0.02
10	72173020	Bead Wire	3.18
11	25030010	Curing Agent	0.78
12	28020010	Curing Agent	0.10
13	28020010	Curing Agent	0.01
14	27101990	Process Aid	5.67
15	27129010	Anti ozonant	0.98
16	38123100	Anti Oxidant	0.37
17	38121000	Curing accelerator	0.75
18	38122090	Coupling Agent,Process Aid,Trackifier	0.67
19	38123990	Takifier	0.11
20	27150090	Process Aid	0.05
21	28170010	Curing Activator	1.65
22	28365000	Reinforcement Filler	0.54
23	29215190	Anti ozonant	0.32
24	38123910	Anti ozonant	0.8

25	38231100	Curing Activator	1.04
26	38249900	Dry bond Agent	0.01
27	38249900	Reinforcement Filler	0.78
28	39092090	Dry bond Agent	0.01
29	39094020	Takifier	0.51
30	39094090	Dry bond Agent,Takifier	0.15
31	39201099	Auxillury material	0.57
32	39232100	Auxillury material	0.07
33	34031900	Auxillury material	0.14
34	34039900	Auxillury material	0.02
35	40169590	Tire Consolidation aid	0.18
36	40169990	Tire consolidation aid	0.3
37	40169990	Tire consolidation aid in green stage	0.08
38	56031100	Material made up of Nylon to protect air retention layer of tire	0.06
39	59022090	Textile Tire Reinforcement	0.06
40	59069990	Textile Tire Reinforcement	1.09

Export Item-3: NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON (Total Qty. to be exported: 375000.0 KILOGRAMS (KGS))

ITC HS Code of Export item: 40117000

Quantity: 100 Kg

Import Items:

S. No.	ITC HS Code of import item	Description	Qty. in Kg
1	40012200	Natural Rubber	31.34
2	40021910	Synthetic Rubber	1.70
3	40021990	Synthetic Rubber	8.87
4	40022000	Synthetic Rubber	6.54
5	40023900	Synthetic Rubber	0.65
6	40030000	Recycled Rubber	1.11
7	28030010	Reinforcement Filler	26.40
8	59021090	Textile Tire Reinforcement	3.14
9	73121090	Steel Wire	0.05
10	72173020	Bead Wire	2.81
11	25030010	Curing Agent	0.53
12	28020010	Curing Agent	0.37
13	38249900	Curing Agent	0.01
14	27101990	Process Aid	5.67
15	27129010	Anti ozonant	1.07
16	38123100	Anti Oxidant	0.41
17	38121000	Curing accelerator	0.81

18	38122090	Coupling Agent,Process Aid,Trackifier	0.43
19	38123990	Takifier	1.05
20	27150090	Process Aid	0.14
21	28170010	Curing Activator	1.73
22	28365000	Reinforcement Filler	0.17
23	29215190	Anti ozonant	0.35
24	38123910	Anti ozonant	0.91
25	38231100	Curing Activator	1.01
26	38249900	Dry bond Agent	0.01
27	38249900	Reinforcement Filler	2.13
28	39092090	Dry bond Agent	0.15
29	39094020	Takifier	0.56
30	39094090	Dry bond Agent,Takifier	0.23
31	39201099	Auxillury material	0.54
32	39232100	Auxillury material	0.08
33	34031900	Auxillury material	0.13
34	34039900	Auxillury material	0.02
35	40169590	Tire Consolidation aid	0.17
36	40169990	Tire consolidation aid	0.30

37	40169990	Tire consolidation aid in green stage	0.08
38	56031100	Material made up of Nylon to protect air retention layer of tire	0.06
39	59022090	Textile Tire Reinforcement	3.22
40	59069990	Textile Tire Reinforcement	0.05

Export Item-4: NEW PNEUMATIC TYRES OF RUBBER OF A KIND USED ON CNSTRCTION, MINNG OR INDSTRL HANDLNG VEHICLES AND MACHINS - RADIAL NYLON (**Total Qty. to be exported: 375000.0 KILOGRAMS (KGS)**)

ITC HS Code of Export item: 40118000

Quantity: 100 Kg

Import Items:

S. No.	ITC HS Code of import item	Description	Qty. in Kg
1	40012200	Natural Rubber	31.34
2	40021910	Synthetic Rubber	1.70
3	40021990	Synthetic Rubber	8.87
4	40022000	Synthetic Rubber	6.54
5	40023900	Synthetic Rubber	0.65
6	40030000	Recycled Rubber	1.11
7	28030010	Reinforcement Filler	26.40
8	59021090	Textile Tire Reinforcement	3.14
9	73121090	Steel Wire	0.05
10	72173020	Bead Wire	2.81

11	25030010	Curing Agent	0.53
12	28020010	Curing Agent	0.37
13	38249900	Curing Agent	0.01
14	27101990	Process Aid	5.67
15	27129010	Anti ozonant	1.07
16	38123100	Anti Oxidant	0.41
17	38121000	Curing accelerator	0.81
18	38122090	Coupling Agent,Process Aid,Trackifier	0.43
19	38123990	Takifier	1.05
20	27150090	Process Aid	0.14
21	28170010	Curing Activator	1.73
22	28365000	Reinforcement Filler	0.17
23	29215190	Anti ozonant	0.35
24	38123910	Anti ozonant	0.91
25	38231100	Curing Activator	1.01
26	38249900	Dry bond Agent	0.01
27	38249900	Reinforcement Filler	2.13
28	39092090	Dry bond Agent	0.15
29	39094020	Takifier	0.56

30	39094090	Dry bond Agent,Takifier	0.23
31	39201099	Auxillury material	0.54
32	39232100	Auxillury material	0.08
33	34031900	Auxillury material	0.13
34	34039900	Auxillury material	0.02
35	40169590	Tire Consolidation aid	0.17
36	40169990	Tire consolidation aid	0.30
37	40169990	Tire consolidation aid in green stage	0.08
38	56031100	Material made up of Nylon to protect air retention layer of tire	0.06
39	59022090	Textile Tire Reinforcement	3.22
40	59069990	Textile Tire Reinforcement	0.05

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	68 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00002345AM23
RA File Number	03AX04000102 AM23
Licence No and Date	0311016704/29/07/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as applied with NIL wastage as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

39029000	P P Compound (Containing 25+/-1% Polypropylene & 75+/-1% Talc)	500.0 MTS	39021000	Polypropylene Granules	125.0 MTS
			25261020	Talc	375.0 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	69 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00002382AM23
RA File Number	02AX04000239 AM23
Licence No and Date	0211002783/01/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Aug/2023-24/05 dated 06.09.2023 i. Chemical name, IUPAC name of the export product and of four number of proposed duty free imported inputs with their chemical formula and chemical structure; ii. Detailed manufacturing process with balanced chemical reactions (stoichiometric material balance) indicating % wastage and theoretical yield for each of the input to produce export product; iii. Complete material balance indicating input and output material at each stage of manufacturing process for each of the export item. iv. Chartered Accountant certified details of production of export product and corresponding consumption of inputs both duty free imported and indigenous required under reference applications for the last five years; v. Technical details such as Chemical name/IUPAC name, molecular formula with structural formula for each of the indigenous inputs consumed for the export of the product indicated in all the three subject mentioned advance authorization applications. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	70 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023

HQ File Number	HQRNORM APPLY 00002452AM23
RA File Number	05AX04001092 AM23
Licence No and Date	0511014096/03/08/2022
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 23.09.2022 .Hence, the Committee decided to defer the case	

Case No.	71 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00002717AM23
RA File Number	05AX04001421 AM23
Licence No and Date	0511014393/22/08/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms with 3% wastage as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39011090	PE COMPOUND (SEM)	1 Kg	39011020	LOW DENSITY POLYETHYLENE (LDPE)	0.2596 Kg
			39013000	ETHYLENE VINYL ACETATE (EVA)	0.344 Kg
			28030010	CARBON BLACK	0.3976 Kg
			39073090	BROMINATED EPOXY RESIN	0.009 Kg
			40025900	NITRILE BUTADIENE RUBBER	0.0198 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	72 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred

Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00002845AM23
RA File Number	05AX04001533 AM23
Licence No and Date	0511014533/30/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Aug/2023-24/05 dated 06.09.2023 1. % Wastage claimed for each import item and total wastage in the process. 2. Area in Square Meter of export product. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	73 / NC/7/MEET/Aug/202324/5				
Case Status	Case Approved				
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023				
HQ File Number	HQRNORM APPLY 00003052AM23				
RA File Number	03AX04000424 AM23				
Licence No and Date	0311017783/12/09/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as applied with 3% wastage as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39019000	Polyethylene Compound Black	150 MTS	28030010	Carbon Black	75 MTS
			39011010	LLDPE Granules	75 MTS
			29309099	Antioxidant	4.5 MTS

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	74 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00003053AM23
RA File Number	03AX04002257 AM23
Licence No and Date	0311017784/12/09/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as applied with 0.7% wastage as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39042200	PVC COMPOUND (Shoe Sole Grade)	50.0 MTS	39041020	PVC Resin	28.5 MTS
			29172000	Diocetyl Phthalate DOP	11.5 MTS
			38122090	Chlorinated Paraffins	3.0 MTS
			28365000	Calcium Carbonate	6.0 MTS
			38123990	Stabilizer	0.9 MTS
			32129090	Pigments	0.45 MTS

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	75 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00003054AM23
RA File Number	03AX04002554 AM23
Licence No and Date	0311017785/12/09/2022
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as applied with 0.7% wastage as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39042200	PVC COMPOUND (Shoe Sole Grade)	60.0 MTS	39041020	PVC Resin	34.2 MTS
			29172000	Diocetyl Phthalate DOP	13.8 MTS
			38122090	Chlorinated Paraffins	3.6 MTS
			28365000	Calcium Carbonate	7.2 MTS
			38123990	Stabilizer	1.08 MTS
			32129090	Pigments	0.54 MTS

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	76 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00003060AM23
RA File Number	03AX04000553 AM23
Licence No and Date	0311017800/12/09/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39011090	XLPE COMPOUND	1500.0 MTS	39011020	LDPE GRANULES	1485.0 MTS

			29096000	Di Cumylperoxide DCP	30 MTS
			29309099	Antioxidant	15 MTS
			48191010	Octagon Jumbo Sleeves BOX	Net to Net

NOTE: Wastage allowed for import item no. 1, 2, and 3 is 2%

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	77 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00004291AM23
RA File Number	08AX04001239 AM23
Licence No and Date	0811006427/11/11/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms with 5% wastage as under:-

ITC Code of Export item	HS of Export Item	Quantity	ITC Code of import item	HS of Import item	Quantity
39206290	POLY OLEFIN ENCAPSULANT BACKSHEET THICKNESS>0.60MM CONTAINING(1.POLYOLEFIN ELASTOMER POE LF675/ FORTIFYTM C13075DP145 /POLYOLEFIN ELASTOMER POE LF675-168.41MT 2.CHIMASSORB/CHIMASSORB 81FL/RIASORB UV-531-1.22MT 3.TINUVIN/TINUVIN-622/RIASORB UV622-1.22MT 4.ENGAGE PV8669 POLYOLEFIN ELASTOMER/Tafmer A20070S-73.75MT)	245.0 MTS	39019000	Poe(Polyolefin Elastomer)	176.83 MT
			29145000	Chimassorb/ Chimassorb 81 FL/ Riasorb UV-531	1.281 MT
			39079900	Tinuvin/Tinuvin-622/Riasorb UV-622	1.281 MT
			39014090	Poe(Polyolefin Elastomer).	77.43 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	78 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00004297AM23
RA File Number	03AX04004016 AM23
Licence No and Date	0311019153/11/11/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS code of Export item	Export Item	Qty	ITC HS code of import item	Import Description	Qty
40082190	62/0-RUBBER COMPOUNDED SHEETS (Total Quantity to be exported 10,00,000 kgs)	1 Kg	40012200	NATURAL RUBBER	0.210 Kg
			40024900	CHLOROPRENE RUBBER	0.130 Kg
			40025900	NITRILE RUBBER – NBR	0.150 Kg
			28030010	CARBON BLACK	0.150 Kg
			28170010	ZINC OXIDE	0.025 Kg
			38123910	ANTIOXIDANTS	0.004 Kg
			38121000	ACCELERATORS	0.006 Kg
40082190	SILICON RUBBER SHEETS	1 Kg	28112200	PRECIPITATED SILICA FILLER (silicon dioxide)	0.125 Kg
			39100090	SILICON SYNTHETIC RUBBER	1.086 Kg
			29096000	PEROXIDE - PERKADOX	0.014 Kg

	(Total Quantity to be exported 1,00,000 kgs)				
59069990	RUBBERISED FABRIC SHEETS (Total Quantity to be exported 2,00,000 Kgs)	1 Kg	40012200	NATURAL RUBBER	0.180 Kg
			40021910	SYNTHETIC RUBBER SBR	0.150 Kg
			40024900	CHLOROPRENE RUBBER	0.090 Kg
			38121000	ACCELERATORS	0.005 Kg
			38123910	ANTIOXIDANTS	0.005 Kg
			28170010	ZINC OXIDE	0.020 Kg
			28030010	CARBON BLACK	0.150 Kg
			70199000	SILICON COATED GLASS CLOTH-500 GSM	0.045 Sq. meter
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	79 / NC/7/MEET/Aug/202324/5				
Case Status	Case Approved				
Party Name	K L J POLYMERS AND CHEMICALS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023				
HQ File Number	HQRNORM APPLY 00004675AM23				
RA File Number	05AX04002518 AM23				
Licence No and Date	0511016076/29/11/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms with 3% wastage as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

39011090	PE COMPOUND	1 Kg	39014010	LINEAR LOW DENSITY POLYETHYLENE (LLDPE)	0.824 Kg
			39013000	ETHYLENE VINYL ACETATE (EVA)	0.1751 Kg
			29319090	SILANE VTMO	0.01957 Kg
			28259090	DI CUMYL PEROXIDE (DCP)	0.00721 Kg
			38123990	ANTIOXIDANT	0.00412 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	80 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00004870AM23
RA File Number	05AX04002602 AM23
Licence No and Date	0511016248/07/12/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms with 3% wastage as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39011090	PE COMPOUND	1 Kg	39014010	LINEAR LOW DENSITY POLYETHYLENE (LLDPE)	0.824 Kg
			39013000	ETHYLENE VINYL ACETATE (EVA)	0.1751 Kg
			29319090	SILANE VTMO	0.01957 Kg

			28259090	DI CUMYL PEROXIDE (DCP)	0.00721 Kg
			38123990	ANTIOXIDANT	0.00412 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	81 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00004918AM23
RA File Number	03AX04004087 AM23
Licence No and Date	0311019912/12/12/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as applied with 2% wastage as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39029000	P P Compound (containing 25 +/-1% Polypropylene & 75+/-1% Talc)	500.0 MTS	39021000	Polypropylene Granules	125.0 MTS
			25261020	Talc	375.0 MTS

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	82 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00005384AM23
RA File Number	08AX04001592 AM23
Licence No and Date	0811006860/28/12/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms with 5% wastage as under:-

ITC Code of Export item	HS of Export Item	Quantity	ITC Code of import item	HS of Import item	Quantity
39206290	POLY OLEFIN ENCAPSULANT BACKSHEET THICKNESS>0.60MM CONTAINING(1.POLYOLEFIN ELASTOMER POE LF675/FORTIFYTM C13075DP145 /POLYOLEFIN ELASTOMER POE LF675-187.08MT 2.CHIMASSORB/CHIMASSORB 81FL/RIASORB UV-531-1.36MT 3.TINUVIN/TINUVIN-622/RIASORB UV622-1.36MT 4.ENGAGE PV8669 POLYOLEFIN ELASTOMER/Tafmer A20070S-81.93MT)	273.0 MT	39019000	Poe(Polyolefin Elastomer)	196.434 MT
			29145000	Chimassorb/ Chimassorb 81 FL/ Riasorb UV-531	1.428 MT
			39079900	Tinuvin/Tinuvin-622/Riasorb UV-622	1.428 MT
			39014090	Poe(Polyolefin Elastomer)	86.026 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	83 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00005481AM23
RA File Number	03AX04004599 AM23
Licence No and Date	0311020435/03/01/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as applied with 2% wastage as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
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39019000	Polyethylene Compound Grade SC0477	1 Kg	39012000	HDPE Granules	1.02 Kg/Kg content in export
			39011010	LLDPE Granules	1.02 Kg/Kg content in export
			39013000	Ethyl Vinyl Acetate	1.02 Kg/Kg content in export
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	84 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	WINDSON CHEMICAL PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00006180AM23
RA File Number	52AX04001766 AM23
Licence No and Date	5211004148/08/02/2023
Norms Committee Decision:	
The committee decided to defer the case as PH was postponed due to lack of time.	

Case No.	85 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	CROWN HARDWARE
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00006979AM23
RA File Number	06AX04000367 AM23
Licence No and Date	0611001896/15/03/2023
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Aug/2023-24/05 dated 06.09.2023

1. Size of export product.
2. Bi-furcation in wastage for cutting, coating and printing.
3. Name and quantity of coating material.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	86 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00006988AM23
RA File Number	03AX04006043 AM23
Licence No and Date	0311022166/15/03/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide (Total Quantity to be exported 4,300,000.00 kgs)

ITC HS Code of Export item: 40118000

Quantity: 100 Kgs

Import Item:

S. No.	ITC HS Code of Import item	Import Description	Qty. in Kg
1	40012100	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.248
2	40012200	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	24.980
3	40022000	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.663
4	40021990	SYNTHETIC RUBBER:STYRENE	8.382

		BUTADIENE RUBBER SBR-1500/1502	
5	40021910	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.414
6	40023900	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.225
7	28030010	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
8	27079900	7A) CARBON BLACK FEED STOCK (CBFS)	50.107
9	59021010	NYLON TYRE CORD FABRIC (DIPPED)	7.918
10	59069990	RUBBERISED TEXTILE FABRIC NYLON CHAFFER FABRIC (DIPPED)	0.076
11	59022010	POLYESTER TYRE CORD FABRIC (DIPPED)	0.056
12	73121090	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.001
13	72173020	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.946
14	38123100	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.645
15	29215190	RUBBER CHEMICAL :ANTIOXIDANTS	0.924
16	38121000	RUBBER CHEMICAL :ACCELERATOR	0.596
17	29309099	RUBBER CHEMICAL :RETARDERS	0.102

18	28170010	ZINC OXIDE	1.908
19	38231100	STEARIC ACID	1.089
20	27129010	MICROCRYSTALLINE PETROLEUM WAX	0.806
21	38249900	PRECIPITATED SILICA	0.256
22	27079900	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.686
23	39111090	PETROLEUM TACKIFIER RESIN	0.001
24	39094030	PHENOLIC TACKIFIER RESIN	0.576
25	38123930	INSOLUBLE SULPHUR	0.125
26	38123990	SILANE COUPLING AGENT	0.031
27	29251900	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.002
28	34049090	PROCESSING ADDITIVES	0.479
29	27150090	HOMOGENIZING AGENT	0.095
30	34039900	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
31	34039900	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
32	40169990	BLADDERS (Quantity in Numbers)	0.010

33	38249900	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183
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Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	87 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	TECHNO WAXCHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00006998AM23
RA File Number	02AX04000689 AM23
Licence No and Date	0211004054/15/03/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of Import item	Import item	Quantity
39094090	MODIFIED PHENOLIC RESIN(100% Resin Content)	1 kg	29071940	PARA TERTIARY BUTYL PHENOL	0.740 Kg
			29121200	PARALDEHYDE	0.360 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	88 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	ARMOR PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00007001AM23
RA File Number	07AX04001890 AM23
Licence No and Date	0711006770/15/03/2023

Norms Committee Decision:

The committee considered the case as per agenda and noted that this case pertains to NC-I. Hence the committee

decided to transfer the case to NC -I.

Case No.	89 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	ZENISH RECLAMATION
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00007020AM23
RA File Number	24AX04000375 AM23
Licence No and Date	2411002311/16/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Aug/2023-24/05 dated 06.09.2023 1. To indicate composition of rubber compound. 2. A declaration that NOC granted by MOEF & CC (of 4800 MT) will not be used to import old & used Rubber Tyre / Tubes Scrap under any other category of import license. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	90 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00007021AM23
RA File Number	05AX04003425 AM23
Licence No and Date	0511017777/16/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2023-24/05 dated 06.09.2023 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	91 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023

and Date	
HQ File Number	HQRNORM APPLY 00007022AM23
RA File Number	03AX04006044 AM23
Licence No and Date	0311022197/16/03/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, C. Nylon and Steel Belt. (Total Quantity to be exported 4,450,000.00 kgs)

ITC HS Code of Export item: 40117000

Quantity: 100 Kgs

Import Item:

S. No.	ITC HS Code of Import item	Import Description	Qty. in Kg
1	40012100	NATURAL RUBBER-SMOKED SHEETS (RSS)	8.997
2	40012200	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.257
3	40022000	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.870
4	40021990	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.250
5	40021910	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.465
6	28030010	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
7	27079900	6A) CARBON BLACK FEED STOCK (CBFS)	49.965
8	59021010	NYLON TYRE CORD FABRIC (DIPPED)	4.093

9	59069990	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.044
10	73121090	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	8.082
11	72173020	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.296
12	38123100	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.425
13	29215190	RUBBER CHEMICAL :ANTIOXIDANTS	1.282
14	38121000	RUBBER CHEMICAL :ACCELERATOR	0.602
15	29309099	RUBBER CHEMICAL :RETARDERS	0.105
16	28170010	ZINC OXIDE	1.829
17	38231100	STEARIC ACID	0.764
18	27129010	MICROCRYSTALLINE PETROLEUM WAX	0.753
19	27079900	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.495
20	39111090	PETROLEUM TACKIFIER RESIN	0.013
21	39094030	PHENOLIC TACKIFIER RESIN	0.669
22	38123930	INSOLUBLE SULPHUR	0.486

23	29251900	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.143
24	29309099	AGEING RESISTANCE CHEMICAL (HTS)	0.129
25	34049090	PROCESSING ADDITIVES	0.516
26	27150090	HOMOGENIZING AGENT	0.397
27	38249900	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.034
28	34039900	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
29	34039900	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
30	40169990	BLADDERS (quantity in numbers)	0.020
31	38249900	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	92 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00007026AM23
RA File Number	05AX04003424 AM23
Licence No and Date	0511017779/16/03/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2023-24/05 dated 06.09.2023	

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	93 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00007039AM23
RA File Number	03AX04006045 AM23
Licence No and Date	0311022217/17/03/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,500,000.00 kgs)

ITC HS Code of Export item: 40117000

Quantity: 100 Kgs

Import Item:

S. No.	ITC HS Code of Import item	Import Description	Qty. in Kg
1	40012100	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.362
2	40012200	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.609
3	40022000	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.699
4	40021990	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.157
5	40021910	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.704

6	28030010	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
7	27079900	6A) CARBON BLACK FEED STOCK (CBFS)	55.166
8	59021010	NYLON TYRE CORD FABRIC (DIPPED)	1.943
9	59069990	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052
10	59022010	POLYESTER TYRE CORD FABRIC (DIPPED)	3.134
11	72173020	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.698
12	38123100	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
13	29215190	RUBBER CHEMICAL :ANTIOXIDANTS	1.339
14	38121000	RUBBER CHEMICAL :ACCELERATOR	0.678
15	29309099	RUBBER CHEMICAL :RETARDERS	0.122
16	28170010	ZINC OXIDE	1.775
17	38231100	STEARIC ACID	0.881
18	27129010	MICROCRYSTALLINE PETROLEUM WAX	0.872
19	27079900	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN	4.030

		AS RUBBER PROCESS OIL.	
20	39094030	PHENOLIC TACKIFIER RESIN	0.637
21	38123930	INSOLUBLE SULPHUR	0.324
22	34049090	PROCESSING ADDITIVES	0.535
23	27150090	HOMOGENIZING AGENT	0.422
24	34039900	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
25	34039900	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
26	40169990	BLADDERS (Qty. in Numbers)	0.010
27	38249900	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	94 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00007040AM23
RA File Number	03AX04006047 AM23
Licence No and Date	0311022219/17/03/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (Total Quantity to be exported 4,500,000.00 kgs)

ITC HS Code of Export item: 40117000

Quantity: 100 Kgs

Import Item:

S. No.	ITC HS Code of Import item	Import Description	Qty. in Kg
1	40012100	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.398
2	40012200	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	27.169
3	40022000	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.116
4	40021990	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.419
5	40021910	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	9.240
6	28030010	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
7	27079900	6A) CARBON BLACK FEED STOCK (CBFS)	51.699
8	59021010	NYLON TYRE CORD FABRIC (DIPPED)	6.818
9	59069990	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.097
10	72173020	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.305
11	38123100	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.481

12	29215190	RUBBER CHEMICAL :ANTIOXIDANTS	0.931
13	38121000	RUBBER CHEMICAL :ACCELERATOR	0.528
14	29309099	RUBBER CHEMICAL :RETARDERS	0.089
15	28170010	ZINC OXIDE	1.782
16	38231100	STEARIC ACID	1.075
17	27129010	MICROCRYSTALLINE PETROLEUM WAX	0.832
18	38249900	PRECIPITATED SILICA	0.002
19	27079900	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.334
20	39094030	PHENOLIC TACKIFIER RESIN	0.225
21	38123930	INSOLUBLE SULPHUR	0.103
22	34049090	PROCESSING ADDITIVES	0.607
23	27150090	HOMOGENIZING AGENT	0.004
24	34039900	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
25	34039900	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
26	40169990	BLADDERS (Quantity in Number)	0.010
27	38249900	ANTITACK RELEASE PREPARATION	0.183

		(RUBBER COMPOUND RELEASE)	
Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	95 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00007055AM23
RA File Number	03AX04006046 AM23
Licence No and Date	0311022241/18/03/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,500,000.00 kgs)

ITC HS Code of Export item: 40117000

Quantity: 100 Kgs

Import Item:

S. No.	ITC HS Code of Import item	Import Description	Qty. in Kg
1	40012100	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.362
2	40012200	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.609
3	40022000	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.699
4	40021990	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.157
5	40021910	SYNTHETIC RUBBER:OIL EXTENDED	1.704

		STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	
6	28030010	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
7	27079900	6A) CARBON BLACK FEED STOCK (CBFS)	55.166
8	59021010	NYLON TYRE CORD FABRIC (DIPPED)	1.943
9	59069990	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052
10	59022010	POLYESTER TYRE CORD FABRIC (DIPPED)	3.134
11	72173020	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.698
12	38123100	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
13	29215190	RUBBER CHEMICAL :ANTIOXIDANTS	1.339
14	38121000	RUBBER CHEMICAL :ACCELERATOR	0.678
15	29309099	RUBBER CHEMICAL :RETARDERS	0.122
16	28170010	ZINC OXIDE	1.775
17	38231100	STEARIC ACID	0.881
18	27129010	MICROCRYSTALLINE PETROLEUM WAX	0.872
19	27079900	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC	4.030

		CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
20	39094030	PHENOLIC TACKIFIER RESIN	0.637
21	38123930	INSOLUBLE SULPHUR	0.324
22	34049090	PROCESSING ADDITIVES	0.535
23	27150090	HOMOGENIZING AGENT	0.422
24	34039900	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
25	34039900	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
26	40169990	BLADDERS (Qty. in Numbers)	0.010
27	38249900	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	96 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	BABA FLOORING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00007117AM23
RA File Number	13AX04000339 AM23
Licence No and Date	1311001816/21/03/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Aug/2023-24/05 dated 06.09.2023	

1. Net weight of export product.
2. Weight of import item no. 7, 8, and 9
3. Material balance in weight terms to justify 10% wastage.
4. Manufacturing in detail indicating wastage at each stage of manufacturing.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	97 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	SINECERA IMPORT EXPORT PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00007194AM23
RA File Number	04AX04001137 AM23
Licence No and Date	0411005139/24/03/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Aug/2023-24/05 dated 06.09.2023

1. GSM of Non-Woven bags.
2. Whether any filler material is used along with P.P
3. Justification of 25% wastage. (Indicating wastage at each step of manufacturing.)

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	98 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00000228AM24
RA File Number	08AX04000061 AM24
Licence No and Date	0811007884/17/04/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms with 5% wastage as under:-

ITC Code of Export item	HS of Export Item	Quantity	ITC Code of import item	HS of Import item	Quantity

39206290	POLY OLEFIN ENCAPSULANT BACKSHEET THICKNESS > 0.60 MM(1. POLYOLEFIN ELASTOMER - 91.301 MT 2. CHIMASSORB/CHIMASSORB 81FL/RIASORB UV - 0.78 MT 3. TINUVIN/TINUVIN- 622/RIASORB UV622 - 0.78 4. ENGAGE PV8669 POLYOLEFIN ELASTOMER - 62.428 MT)	156.0 MTS	39019000	Poe(Polyolefin Elastomer)	95.866 MT
			29145000	Chimassorb/ Chimassorb 81 FL/ Riasorb UV-531	0.819 MT
			39079900	Tinuvin/Tinuvin- 622/Riasorb UV-622	0.819 MT
			39014090	ENGAGE PV8669 POLYOLEFIN ELASTOMER/Tafmer A2007/SOLUMER 8813V/XUS 38688.00 EXPERIMENTAL POLYOLEFIN ELASTOMER/POE PX9571	65.549 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	99 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00000467AM24
RA File Number	05AX04003652 AM23
Licence No and Date	0511018576/28/04/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/2023-24/05 dated 06.09.2023

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	100 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023				
HQ File Number	HQRNORM APPLY 00000643AM24				
RA File Number	03AX04006330 AM23				
Licence No and Date	0311023410/08/05/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as applied with 3% wastage as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39019000	Polyethylene Compound Black	74.0 MTS	28030010	Carbon Black	37.125 MTS
			39014010	LLDPE Granules	37.125 MTS
			29309099	Antioxidant	2.228 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	101 / NC/7/MEET/Aug/202324/5
Case Status	Case Withdrawn
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00001007AM24
RA File Number	03AX04000645 AM24
Licence No and Date	0311023764/22/05/2023
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the case was approved in earlier meeting. Hence, the committee decided to withdraw the case	

Case No.	102 / NC/7/MEET/Aug/202324/5
Case Status	Case Withdrawn
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00001102AM24

RA File Number	03AX04000641 AM24
Licence No and Date	0311023906/25/05/2023
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has surrendered the license and informed NC via email dated 28.06.2023. Hence, the committee decides to withdraw the case.	

Case No.	103 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00001212AM24
RA File Number	08AX04000276 AM24
Licence No and Date	0811008312/31/05/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms with 5% wastage as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39206290	POLYOLEFIN ELASTOMER (POE) THICKNESS > 0.60 MM(1. POLYOLEFIN ELASTOMER - 449.082 MT 2. CHIMASSORB/CHIMASSORB 81FL/RIASORB UV - 3.838 MT 3. TINUVIN/TINUVIN-622/RIASORB UV622 - 3.838 MT 4. ENGAGE PV8669 POLYOLEFIN ELASTOMER - 307.064 MT)	767.0 MT	39019000	Poe(Polyolefin Elastomer)	471.536 MT
			29145000	Chimassorb/ Chimassorb 81 FL/ Riasorb UV-531	4.03 MT
			39079900	Tinuvin/Tinuvin- 622/Riasorb UV-622	4.03 MT
			39014090	ENGAGE PV8669 POLYOLEFIN ELASTOMER/Tafmer A2007/XUS38688.00 EXPERIMENTAL POLYOLEFIN ELASTOMER/POEPX9571/ENGAGE PV8660 PO	322.41 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	104 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	JYOTI PLASTIC WORKS P LTD
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00001245AM24
RA File Number	03AX04000937 AM24
Licence No and Date	0311024110/01/06/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Aug/2023-24/05 dated 06.09.2023 1. Specific name of export product. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	105 / NC/7/MEET/Aug/202324/5				
Case Status	Case Approved				
Party Name	ORSON RESINS AND COATINGS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023				
HQ File Number	HQRNORM APPLY 00001255AM24				
RA File Number	03AX04000958 AM24				
Licence No and Date	0311024134/02/06/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity in Kg
39079120	Unsaturated Polyester Resin	1 Kg	29173500	Phthalic Anhydride	0.2877
			29171400	Maleic Anhydride	0.2500
			29053100	Monoethylene Glycol	0.05218
			29053200	Propylene glycol	0.18456

			29025000	Styrene Monomer	0.24985
			29173960	Isophthalic Acid	0.02803
			29319090	Other Additives (Indigenous)	Procured indigenously

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	106 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00001545AM24
RA File Number	03AX04003176 AM23
Licence No and Date	0311024488/13/06/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity in Kg
39011090	XLPE COMPOUND Low Voltage	50000.0 Kg	39011010	LLDPE GRANULES	46470.0
			39013000	Ethylene Vinyl Acetate	3495.0
			29319090	Tri Methoxy Vinyl Acetate	700.0
			29096000	Di Cumylperoxide DCP	40.0
			29309099	Antioxidant	40.0
			39232990	Gusseted Bag	Net to Net

NOTE: Wastage allowed for import item 1 to 5 : 1.5%

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	107 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	ORSON RESINS AND COATINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00001593AM24
RA File Number	03AX04001134 AM24
Licence No and Date	0311024541/14/06/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity in Kg
39079120	Unsaturated Polyester Resin (Fumed Silica Content 1.3%)	1 Kg	29173500	Phthalic Anhydride	0.2276
			29171400	Maleic Anhydride	0.1517
			29053100	Monoethylene Glycol	0.1396
			29053200	Propylene glycol	0.1493
			29025000	Styrene Monomer	0.3703
			28112200	Fumed Silica	0.0130
			29319090	Other Additives	0.00390

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	108 / NC/7/MEET/Aug/202324/5
Case Status	Case Deferred
Party Name	JYOTI PLASTIC WORKS P LTD
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00002697AM24
RA File Number	03AX04001397 AM24
Licence No and	0311024909/27/06/2023

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Aug/2023-24/05 dated 06.09.2023 1. Specific name of export product. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	109 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	ORSON RESINS AND COATINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00004370AM24
RA File Number	03AX04001640 AM24
Licence No and Date	0311025316/11/07/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of Import item	Import item	Quantity in Kg
39079120	Unsaturated Polyester Resin	1 Kg	29173500	Phthalic Anhydride	0.2877
			29171400	Maleic Anhydride	0.2500
			29053100	Monoethylene Glycol	0.05218
			29053200	Propylene glycol	0.18456
			29025000	Styrene Monomer	0.24985
			29173960	Isophthalic Acid	0.02803
			29319090	Other Additives (Indigenous)	Procured indigenously

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	110 / NC/7/MEET/Aug/202324/5
Case Status	Case Approved
Party Name	NARENDRA PLASTIC PRIVATE LIMITED (PART IX)
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202324/ 5 and 18/08/2023
HQ File Number	HQRNORM APPLY 00004565AM24
RA File Number	03AX04001751 AM24
Licence No and Date	0311025638/21/07/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms with 5% wastage as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39232100	Printed vest type carrier Bags (made of HDPE)((Net content of HDPE 3454.0MT LLDPE 546.0 MT))	4000.0 MTS	39012000	HDPE	3626.7 MT
			39011010	LLDPE	573.7 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE